

08/03/2007

None present for applicant.

Mr. Salil Trivedi, Counsel for respondents

List the case on 28/03/07
for admission.

TARSEM LAL
Adm. Member

KULDIP SINGH
Vice Chairman

28-3-07

Mr. Y. K. Sharma, Counsel for applicant

Mr. Salil Trivedi, Counsel for respondents

D.B. not formed but
up for admission on 3-4-07.

By Order
NGP
COURT OFFICER

3/4/07

Mr. Y. K. Sharma, Counsel for the applicant

Mr. Salil Trivedi, Counsel for the respondents

The learned counsel for
the applicant submitted that the
applicant has already got the relief
prayed for in this O.A. In view of
this, the O.A. has become infructuous
the same stands disposed to accordingly.

R. R. BHANDARI
Adm. Member

KULDIP SINGH
Vice Chairman

Part II and III destroyed
in my presence on 03-06-14
under the supervision of
section officer () as per
order dated 26/3/14

Section officer (Record)

2/c
Rund
5/4/07
for Mr. Mulla